

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).32540/2010

U.P.AVAS EVAM VIKAS PARISHAD & ANR

Petitioner(s)

VERSUS

HARI PRAKASH AGARWAL & ORS.

Respondent(s)

(With prayer for interim relief and office report)

WITH
SLP(C) NO.32612/2010
SLP(C) NO.34176/2010

Date: 04/04/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr Sambhavya Shanker, Adv.
Mr. Vishwajit Singh, Adv.

For Respondent(s)

Mr. Yash Pal Dhingra, Adv.

UPON hearing counsel the Court made the following
O R D E R

SLP(C) NO.32540/2010

Respondent No.1 has failed to file counter affidavit within the time granted by the Court.

Respondent Nos. 2 and 3 are reported to be duly served but none appeared nor any steps taken on their behalf.

The ld. Counsel for the petitioner to file the process fee and spare copies within a week and on compliance notice be issued forthwith to respondent No.4 through the concerned District Court in addition to postal service.

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Item No.11

SLP(C) NO.32612/2010

Duly represented respondents have failed to file counter affidavit within the time granted by the Court.

Service report in respect of respondent No.42 is awaited from the concerned District Court. Reminder be issued.

SLP(C) NO.34176/2010

Counter affidavit on behalf of respondent Nos. 1 to 8 filed on record.

Service report in respect of respondent No.10 is awaited from the concerned District Court.

Respondent Nos. 9 and 11 are reported to be duly served through post but none appeared nor any steps taken on their behalf.

List again on 8.5.2013.

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| (M.A. SAYEED)
| REGISTRAR

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